

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

22.03.2018

O.A./260/822/2016

MEMO AT FL- X MAY KINDLY BE

D GHADEI

-V/S-

PERUSED FOR WITHDRAWAL OF OA,
ON MEMO

KENDRIYA VIDYALAYA SANGHTHON

ITEM NO:35

FOR APPLICANTS(S) Adv. :

Mr.N.R. Routray

FOR RESPONDENTS(S) Adv.:

Mr. H.K. Tripathy

Notes of The Registry	Order of The Tribunal
	<p>Mr. N.R. Routray, Ld. Counsel appearing for the applicant submits that he has filed a Memo for withdrawal of the O.A. Mr. H.K. Tripathy, Ld. Counsel appearing for the Official Respondents has no objection. The O.A. is disposed of as withdrawn.</p> <p style="text-align: right;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: center;">kb</p>